(2) S.O. 1214 (E), dated the 14th May, 2009, publishing the Fertiliser Control (Second Amendment) Order, 2009.

[Placed in Library. *See* No.L.T. 15/15/09]

V. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:

(a) Forty-second Annual Report and Accounts of the Maharashtra Agro-Industries Development Corporation Limited (MAIDC), Mumbai, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No.L.T. 48/15/09]

(b) Thirty-sixth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No.L.T. 49/15/09]

(c) Forty-third Annual Report and Accounts of the Orissa Agro Industries Corporation Limited (OAIC), Bhubaneswar, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(d) Reviews by Government on the working of the above Corporations.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No.L.T. 47/15/09]

REPORT OF COMMITTEE ON PETITIONS

SHRI RAMA CHANDRA KHUNTIA (Orissa): Sir, I beg to present the Hundred and Thirty-sixth Report (in English and Hindi) of the Committee on Petitions on the petition praying for benefits of pay revision and pension to the VRS optees and retirees of IFCI.

RECOMMENDATION OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform the House that the Business Advisory Committee at its meeting held on the 2nd July, 2009 allocated time for the Government Business as follows:-